



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**RA No. 8/2021  
OA No. 2001/2019  
MA No. 365/2021**

**This the 23<sup>rd</sup> Day of April, 2021**

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Smt. Kavita Sharma,  
Group 'A' Assistant Drugs Controller (I)  
Aged about 48 years,  
W/o Sh. Rajneesh K. Sharma,  
R/o BG-5/45-C, Paschim Vihar,  
New Delhi
2. Somnath Basu,  
Group 'A' Assistant Drugs Controller (I)  
Aged about 57 years,  
S/o Sh. Gobinda Basu  
R/o 1013, Type - IV,  
R.K. Puram, Sector - 12,  
New Delhi - 110022
3. Dr. Inderjeet Singh Hura,  
Group 'A' Assistant Drugs Controller (I)  
Aged about 50 years,  
S/o Dilip Singh  
R/o B4/130/2, Safdarjung Enclave,  
New Delhi
4. Jayant Gangakhedkar,  
Group 'A' Assistant Drugs Controller (I)  
Aged about 50 years,  
S/o Sh. Bhaskar Gangakhedkar  
R/o 305, Old Minto Road Hostel,  
Minto Road, New Delhi
5. Sunil Kulshreshtha,  
Group 'A' Assistant Drugs Controller (I)  
Aged about 46 years,



S/o Sh. K.K. Kulshrestha,  
R/o H. No. 1436, Sec-3,  
Faridabad, Haryana.

Gaurav Kumar,  
Group 'A' Assistant Drugs Controller (I)  
Aged about 45 years,  
S/o Sh. Jai Gopal  
R/o RZ-43, Sai Baba Enclave,  
Najafgarh, New Delhi.

... Review Applicants

(By Advocate: None)

VERSUS

1. Union of India,  
Through its Secretary,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi.
2. The Director General of Health Services,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi.
3. The Drugs Controller General (India),  
Central Drugs Standard Control Organisation (HQ),  
Directorate General of Health Services,  
FDA Bhawan, Kotla Road,  
New Delhi – 110002.
4. Sh. Santosh Vitthalrao Indraksha,  
Serving as Assistant Drugs Controller,  
Central Drugs Standard Control Organisation (HQ)  
Directorate General of Health Services,  
FDA Bhawan, Kotla Road, New Delhi – 110002.
5. Sh. Dhananjay Keshavrao Sable,  
Serving as Assistant Drugs Controller,  
Central Drugs Standard Control Organisation (HQ)  
Directorate General of Health Services,  
FDA Bhawan, Kotla Road, New Delhi – 110002.
6. Ms. Rikta Saha,  
Serving as Assistant Drugs Controller,  
Central Drugs Standard Control Organisation (HQ)  
Directorate General of Health Services,



FDA Bhawan, Kotla Road,  
New Delhi – 110002.

Sh. Vijay Vitthalrao Chandankar,  
Serving as Assistant Drugs Controller,  
Central Drugs Standard Control Organisation (HQ)  
Directorate General of Health Services,  
FDA Bhawan, Kotla Road,  
New Delhi – 110002.

8. Dr. K. M. Srinivasan,  
Serving as Assistant Drugs Controller,  
Central Drugs Standard Control Organisation (HQ)  
Directorate General of Health Services,  
FDA Bhawan, Kotla Road,  
New Delhi – 110002.
9. Dr. Ajay Sachan,  
Serving as Assistant Drugs Controller,  
Central Drugs Standard Control Organisation (HQ)  
(North Zone) CGO Complex,  
Raj Nagar, Ghaziabad, U.P.
10. Sh. Meshram Pramod Anandrao,  
Serving as Assistant Drugs Controller,  
Central Drugs Standard Control Organisation (HQ)  
Directorate General of Health Services,  
FDA Bhawan, Kotla Road,  
New Delhi – 110002.
11. Sh. Kishore Kumar Dondilkar,  
Serving as Assistant Drugs Controller,  
Central Drugs Standard Control Organisation (HQ)  
Directorate General of Health Services,  
FDA Bhawan, Kotla Road,  
New Delhi – 110002.
12. Sh. Rajshekhar,  
Serving as Assistant Drugs Controller,  
Central Drugs Standard Control Organisation (HQ)  
(Sub-Zonal Office, Bangalore)  
Bangalore, Karnataka.

...Respondents

(By Advocate: Mr. Mohinder Kumar Madan)

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman :****MA No. 365/2021**

This application is filed with a prayer to condone the delay in filing the RA. Though there is some difference of opinion as regards the jurisdiction of the Tribunal in condoning the delay in filing the RA, we exercise the jurisdiction therein and condone the delay. The MA is accordingly allowed.

**RA No. 8/2021**

This Review Application is filed with a prayer to review the order dated 13.10.2020 passed by this Tribunal in O.A. No. 2001/2019.

2. Today, it is reported that a writ petition is filed before the Hon'ble High Court of Delhi against the same judgment, and the Hon'ble High Court passed an interim order.

3. In that view of the matter, the Review Application is dismissed. It is left open to the review applicants to place all their contentions before the Hon'ble High Court.

**(Aradhana Johri)**  
**Member (A)****(Justice L. Narasimha Reddy)**  
**Chairman***/jyoti/ankit/sd*